Testing of Ayurvedic Drugs

3726. SHRI R.S. GAVAI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government have decided to fund State Governments for setting up laboratories for testing Ayurvedic drugs;
 - (b) if so, the details thereof;
- (c) whether any proposal from State Government for financial assistance for this purpose is pending;
 - (d) if so, the details thereof; and
 - (e) the time by which the proposal will be cleared?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI N.T. SHANMUGAM): (a) to (e) There is a proposal to evolve a scheme for extending assistance to State Government for strengthening of their Laboratories. Necessary approval of the concerned Ministries etc. is yet to be obtained.

Suspension of Medical Superintendent of AIIMS

†3727. PROF. RAM GOPAL YADAV: SHRI RAMA SHANKER KAUSHIK:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether any enquiry has been conducted regarding the suspension of medical Superintendent of All India Institute of Medical Sciences, who was caught by anti-corruption branch during June, 1998;
- (b) if so, what is the enquiry report and the recommendation or remark made by enquiry officer about medical Superintendent;
- (c) whether the said medical Superintendent, has been reinstated on the same post after cancelling his suspension; and
 - (d) if so, on what basis and on whose order?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI N.T. SHANMUGAM): (a) to (d) On 20th July, 1998

[†]Original Notice of the Question was received in Hindi.